

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2621
ANSWERED ON 11/12/2024

EXPANSION OF SOLAR ENERGY CAPACITY

2621. SHRI MANOJ TIWARI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the manner in which the Government plans/proposes to expand solar capacity further or overcome challenges like land acquisition and infrastructure in view of significant increase in solar capacity;
- (b) whether the Pradhan Mantri: Surya Ghar Muft Bijli Yojana (PM-SGMBY) aims to boost rooftop solar installations and if so, the details of impact, implementation challenges, and incentives for residential and commercial users under the yojana;
- (c) the manner in which Productive Linked (PLI) Scheme for high-efficiency solar modules supports domestic manufacturing and self reliance in solar sector along with the details of progress and the number of companies benefiting thereunder; and
- (d) the details of progress reports or issues in funding and distribution under Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) which focus on solar irrigation pumps for farmers?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) To promote development of solar energy in the country, Government has introduced various schemes from time to time. The list of operational schemes is given at **Annexure-I**.

The Government is implementing a scheme for 'Development of Solar Park and Ultra Mega Solar Power Projects'. The scheme addresses the challenges of land acquisition and other infrastructure facilities for large-scale development of solar projects in the country.

Further, the Central Electricity Authority has prepared a detailed plan for integration of over 500 GW renewable energy capacity in the country by 2030.

(b) The PM Surya Ghar: Muft Bijli Yojana aims to increase the share of solar rooftop capacity and empower residential households to generate their own electricity. The Scheme targets to achieve rooftop solar (RTS) installations in 1 crore households in residential sector by FY 2026-27 with an outlay of Rs. 75,021 crore.

As on 03.12.2024, a total of 1.46 crore registrations, 27.19 lakh applications and 6.58 lakh installations have been reported on the National Portal.

No major implementation challenges have been reported in implementing the scheme.

The details of incentives for residential users under the Pradhan Mantri: Surya Ghar Muft Bijli Yojana (PM-SGMBY) are in the **Annexure II**.

(c) The PLI Scheme for High Efficiency Solar PV Modules is being implemented in two tranches. Tranche-I has an outlay of Rs. 4,500 crore, under which Letters of Award have been issued in November/December, 2021 to three successful bidders for setting up of 8,737 MW of fully integrated solar PV module manufacturing units. For Tranche-II with an outlay of Rs. 19,500 crore, Letters of Award have been issued in April 2023 to eleven successful bidders for setting up of 39,600 MW of fully/partially integrated solar PV module manufacturing units.

Under PLI Scheme for High Efficiency Solar PV Modules, the amount of PLI is linked to the local content in the solar PV modules manufactured by the solar PV manufacturers selected under the Scheme through transparent selection process. The linkage of the PLI amount to the proportion of local content in the solar PV modules, creates avenues for the development of overall solar PV manufacturing ecosystem in the country, thereby contributing to the overall ecosystem for high-efficiency solar PV module production in India.

(d) PM-KUSUM is a demand-driven scheme. The release of funds and allocation of pumps under the scheme are done based on the progress of installation reported and demand submitted by the State Implementing Agencies and as per provisions of the scheme guidelines. State/UT wise solar pumps allocated and installations achieved so far are furnished at **Annexure III**.

**ANNEXURE I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED
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**LIST OF VARIOUS ONGOING SCHEMES FOR PROMOTION OF SOLAR ENERGY
IN THE COUNTRY**

1. Scheme for Development of Solar Parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, power evacuation system water facilities are developed with all statutory clearances/approvals. Thus, the scheme helps expeditious development of utility-scale solar projects in the country.
2. PM-Surya Ghar: Muft Bijli Yojana for installing rooftop solar on one Crore households across the country.
3. Production Linked Incentive scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranche- I & II).
4. PM-KUSUM Scheme to promote small Grid Connected Solar Energy Power Plants, stand-alone solar powered agricultural pumps and solarisation of existing grid connected agricultural pumps.
5. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers, using domestically manufactured solar PV cells and modules, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).
6. New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Abha Janjatiya Gram Utkarsh Abhiyan (DA JGUA).

**ANNEXURE II REFERRED TO IN REPLY TO PART (b) OF LOK SABHA
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**DETAILS OF INCENTIVES FOR RESIDENTIAL USERS UNDER THE PRADHAN
MANTRI: SURYA GHAR MUFT BIJLI YOJANA (PM-SGMBY)**

Sl. No.	Type of Residential Segment	CFA	CFA (Special Category States)
1.	Residential Sector (first 2 kWp of RTS capacity or part thereof)	Rs 30,000/kWp	Rs 33,000/kWp
2.	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs 18,000/kWp	Rs 19,800/kWp
3.	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA
4.	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc, for common facilities including EV charging up to 500 kWp (@3 kWp per house)	Rs 18,000/kWp	Rs 19,800/kWp

**ANNEXURE III REFERRED TO IN REPLY TO PART (d) OF LOK SABHA
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**STATE/UT WISE SOLAR PUMPS ALLOCATED AND INSTALLATIONS ACHIEVED
UNDER PM-KUSUM (AS ON 30.11.2024)**

Sl. No	State Name	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned		Installed (Total)
						IPS	FLS	
1	Arunachal Pradesh	0	0	700	394	0	0	0
2	Assam	10	0	4000	0	1000	0	0
3	Chhattisgarh	30	4	10000	0	0	0	0
4	Bihar	0	0	0	0	0	136812	0
5	Gujarat	500	0	12382	7705	0	725000	30158
6	Goa	150	0	900	80	0	11000	700
7	Haryana	85	6.65	197655	137594	0	45519	0
8	Himachal Pradesh	100	25.95	1270	685	0	0	0
9	Jammu & Kashmir	20	0	5000	1937	4000	0	0
10	Jharkhand	20	0	42985	23999	1000	0	0
11	Karnataka	0	0	41360	1674	0	766588	1713
12	Kerala	40	0	8	8	45100	25387	7402
13	Ladakh	0	0	1400	0	0	0	0
14	Madhya Pradesh	1490	39.63	59400	7325	0	445000	7417
15	Maharashtra	700	6	505000	222933	0	775000	31428
16	Manipur	0	0	150	78	0	0	0
17	Meghalaya	0	0	3035	96	0	0	0
18	Mizoram	0	0	1700	40	0	0	0
19	Nagaland	5	0	265	65	0	0	0
20	Odisha	500	0	16441	5478	25000	10000	0
21	Puducherry	0	0	0	0	0	0	0
22	Punjab	220	0	53000	12952	186	75000	0
23	Rajasthan	1550	244	212914	89245	6418	350000	5476
24	Tamil Nadu	424	1	5200	3909	5000	6000	0
25	Telangana	4000	0	0	0	28000	0	0
26	Tripura	5	0	10895	3537	2600	0	50
27	Uttar Pradesh	151	0	110948	54117	12000	94000	2000
28	Uttarakhand	0	0	5685	473	200	0	0
29	West Bengal	0	0	0	0	700	0	20
30	Andaman and Nicobar	0	0	34	0	436	0	0
	Total	10000	327.23	1302327	574324	131640	3465306	86364